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Title: Discussion on the motion for consideration of the Food Safety and Standard Bill, 2005 (Discussion not concluded).

MR. DEPUTY-SPEAKER: Now, we will take up Item No.35â€"Food Safety and Standards Bill, 2005. I request the hon. Minister to move the Bill.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): I beg to move:

"That the Bill to, consolidate the laws relating to food and to establish the Food Safety and Standards Authority of India for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption and for matters connected therewith or incidental thereto, be taken into consideration."

I must say that this House was discussing...(Interruptions)

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, we will pass this Bill on another day and not today. If my request is not accepted, I will ask for quorum.

MR. DEPUTY-SPEAKER: Please listen to him.

SHRI VARKALA RADHAKRISHNAN: It will create a very bad precedent and a very unprecedented experience in the House. So, I oppose the consideration and passing of the Bill today itself. So, I demand Quorum.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, the Bill was introduced long, long back. It was discussed in detail in the Standing Committee. Twenty-six recommendations of the Standing Committee were incorporated.

MR. DEPUTY-SPEAKER: Shri Varkala Radhakrishnan is raising the question of Quorum. Let the bell be rung.

...(Interruptions[R5])

MR. DEPUTY-SPEAKER: Since there is no quorum in the House, I adjourn the House to meet tomorrow, the 23 <sup>rd</sup> May, 2006 at 11 a.m.

## 19.42 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, May 23, 2006/Jyaistha 2, 1928 (Saka).

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[R1](fd. by x1)

[R2]fd by e2

[<u>v3</u>] cd by l2

rafd by s2

rd. by l4.e